



NOTIFICATION No.264/2022

MADRAS HIGH COURT

SITTING ARRANGEMENTS FOR DUSSEHRA HOLIDAYS 2022

PRINCIPAL SEAT AT MADRAS AND

MADURAI BENCH OF MADRAS HIGH COURT AT MADURAI

It is hereby notified that the following sitting arrangements are made for Dussehra Holidays 2022, i.e., from 01.10.2022 (Saturday) to 09.10.2022 (Sunday) including Public Holidays on 04.10.2022 (Tuesday) (Ayutha Pooja) and 05.10.2022 (Wednesday) (Vijaya Dasami) for the Madras High Court (both Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai).

1. The Hon'ble Thiru.Justice G.R.Swaminathan, The Hon'ble Thiru. Justice C. Saravanan, The Hon'ble Thiru.Justice Sathi Kumar Sukumara Kurup and The Hon'ble Tmt.Justice N. Mala will sit at Principal Seat at Madras as Vacation Judges on 06.10.2022 (Thursday) to dispose of urgent matters.
2. The Hon'ble Thiru.Justice P.Velmurugan, The Hon'ble Tmt. Justice T.V.Thamilselvi and The Hon'ble Thiru.Justice K. Kumaresh Babu will sit at Madurai Bench of Madras High Court, Madurai, as Vacation Judges on 06.10.2022 (Thursday), to dispose of urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

PRINCIPAL SEAT

<i>Sl.No.</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice G.R. Swaminathan and The Hon'ble Tmt. Justice N. Mala	All Division Bench Matters
1A	The Hon'ble Tmt. Justice N. Mala	After Division Bench work – All Single Bench Appellate Side and Original Side matters
2	The Hon'ble Thiru. Justice C. Saravanan	All Single Bench Writ Petitions.
3	The Hon'ble Thiru. Justice Sathi Kumar Sukumara Kurup	All Single Bench Criminal Side matters.

MADURAI BENCH

<i>Sl.No.</i>	<i>HON'BLE JUDGES</i>	<i>SUBJECT</i>
1	The Hon'ble Thiru. Justice P.Velmurugan and The Hon'ble Thiru. Justice K. Kumaresh Babu	All Division Bench Matters.
1A	The Hon'ble Thiru. Justice K. Kumaresh Babu	After Division Bench work – All Single Bench Writ Petitions and Appellate Side matters.
2	The Hon'ble Tmt. Justice T.V. Thamilselvi	All Single Bench Criminal Side matters.

The following Officers are nominated as Vacation Officers for the Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai :-

<i>Sl. No.</i>	<i>PRINCIPAL SEAT</i>	<i>MADURAI BENCH</i>
1	Tmt. A.T.Rani, Deputy Registrar (Admn.-III)	Thiru. A.S.Paramashivam, Deputy Registrar (Accounts)
2	Thiru.N.Baskar, Assistant Registrar (A.S.)	Thiru. V.Ravi, Assistant Registrar (Per. Admn.)
3	Thiru. L.Anandan, Assistant Registrar (R.T.I. Act)	Tmt. B.Vidya, Assistant Registrar (T & P)

The aforesaid Officers are hereby instructed to act as Vacation Officers from **01.10.2022 (Saturday) to 09.10.2022 (Sunday)** (inclusive of holidays).

Sitting of the Vacation Court will be from 10.30 a.m. to 4.45 p.m. on 06.10.2022 (Thursday) in the Madras High Court (both Principal Seat and Madurai Bench).

The method of hearing of cases being followed now in the Madras High Court (both Principal Seat and Madurai Bench) will be applicable for the Dussehra Holidays Sitting - 2022.

Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on 03.10.2022 (Monday) from 10.30 a.m. to 01.30 p.m. in the Madras High Court (both Principal Seat and Madurai Bench) by following the present system of filing of case papers, copy applications, returning / re-presenting the case papers and receiving the order copies.

The e-mail id of the Vacation Officers is as follows:-

- a) Principal Seat: masbenchvac1@gmail.com
- b) Madurai Bench: mdubenchvac1@gmail.com

No application should be presented at the residence of the Hon'ble Vacation Judges under any circumstances and no lunch motion will be entertained during Dussehra Holidays - 2022.

For the bail petitions, Lower Court bail order should be enclosed along with the petitions.

The Registry of the Madras High Court (both the Principal Seat and Madurai Bench) will work from 10.00 a.m. to 4.45 p.m., on all working days during Dussehra Holidays - 2022, except the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS
DATED: 21.09.2022.

Sd/- P. DHANABAL
REGISTRAR GENERAL